

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
STARRED QUESTION NO. 437
TO BE ANSWERED ON 26TH MARCH, 2018**

RTE Act

***437. SHRI PARVESH SAHIB SINGH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the States/UTs have issued a notification with respect to admissions under Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and have a record of the total number of seats available in private unaided schools under this provision and if so, the details thereof for the last three years, State/UT and year-wise including Delhi;

(b) if not, the reasons therefor; and

(c) whether States/UTs maintain a record of children studying in private unaided schools under the said Act along with the details of children who drop out of schools and if so, the details thereof, State/UT-wise including Delhi for the above period and if not, the reasons therefor?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE REPLY TO LOK SABHA STARRED QUESTION NO. 437 ASKED BY SHRI PARVESH SAHIB SINGH, TO BE ANSWERED ON 26.03.2018 REGARDING 'RTE ACT'

(a) & (b): 29 States have issued notifications regarding admission for children from economically weaker and disadvantaged sections as mandated by the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Goa, Manipur, Mizoram, Sikkim and Telangana have not issued notifications in this regard. There are no private unaided schools in Lakshadweep Islands whereas, RTE Act, 2009 is not applicable in respect of Jammu & Kashmir.

The total seats available in private unaided schools under Section 12(1)(c) of the RTE Act, 2009 is not maintained centrally. However, the detail of total number of children who were provided admission is at Annexure.

(c): The number of children who take admission in private unaided schools under the Section 12(1)(c) of the RTE Act is maintained at State/UT level and is also available with Central Government. However, record of children who drop out of schools after getting admission under Section 12(1)(c) of the RTE Act, if any, is not maintained Centrally.

As Education is in Concurrent List, it is for the appropriate Government to issue notification for admissions under Section 12(1)(c) and maintain records. The issue of non admission of children under section 12 (1)(c) has been flagged with the States during annual meetings and at other forums where they are urged to fulfil the gaps, if any, for implementation of the RTE Act..

Annexure**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. 437, ASKED BY SHRI PARVESH SAHIB SINGH, TO BE ANSWERED ON 26.03.2018 REGARDING 'RTE ACT'**

State-wise details of children studying in private unaided schools under Section 12(1)(c) of the RTE Act, 2009 during last three years

Sl. No.	State	2014-15	2015-16	2016-17
1	Andaman & Nicobar Islands	394	540	725
2	Andhra Pradesh	NA	NA	NA
3	Arunachal Pradesh	NA	NA	NA
4	Assam	4653	3242	15062
5	Bihar	61887	97717	139418
6	Chandigarh	2145	2825	3487
7	Chhattisgarh	100927	128639	167044
8	Dadra & Nagar Haveli	NA	NA	NA
9	Daman & Diu	NA	NA	NA
10	Delhi	33201	49043	51254
11	Goa	NA	NA	NA
12	Gujarat	13033	41586	83734
13	Haryana	NA	NA	NA
14	Himachal Pradesh	NA	NA	NA
15	Jammu & Kashmir	RTE Act, 2009 Not Applicable		
16	Jharkhand	8237	10489	13244
17	Karnataka	217306	316115	414106
18	Kerala	NA	NA	NA
19	Lakshadweep	No Private Unaided School		
20	Madhya Pradesh	637123	795225	851538
21	Maharashtra	65719	104945	142112
22	Manipur	NA	NA	NA
23	Meghalaya	NA	NA	NA
24	Mizoram	NA	NA	NA
25	Nagaland	NA	NA	NA
26	Odisha	31150	31994	38820
27	Puducherry	NA	NA	NA
28	Punjab	NA	NA	NA
29	Rajasthan	436070	555966	600666
30	Sikkim	NA	NA	NA
31	Tamil Nadu	131566	197369	287068
32	Telangana	NA	NA	NA
33	Tripura	NA	NA	NA
34	Uttar Pradesh	108	3278	21598
35	Uttarakhand	66851	83450	95427
36	West Bengal	NA	NA	NA

Total	1810370	2422423	2925303
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Source: Annual Work Plan & Budget, Sarva Shiksha Abhiyan